

1	2	3	4
18	Meghalaya	4.52	18.5
19	Mizoram	1.18	12.6
20	Nagaland	3.99	19.0
21	Orissa	178.49	46.4
22	Punjab	21.63	8.4
23	Rajasthan	134.89	22.1
24	Sikkim	1.14	20.1
25	Tamil Nadu	145.62	22.5
26	Tripura	6.38	18.9
27	Uttar Pradesh	590.03	32.8
28	Uttarakhand	35.96	39.6
29	West Bengal	208.36	24.7
30	A&N Islands	0.92	22.6
31	Chandigarh	0.74	7.1
32	Dadra & Nagar Haveli	0.84	33.2
33	Daman & Diu	0.21	10.5
34	Lakshadweep	0.11	16.0
35	Pondicherry	2.37	22.4
	All India	3017.20	27.5

Unused allotted amount

†3780. SHRI KAPTAN SINGH SOLANKI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that various Ministries are unable to even spend the amount allocated by Cabinet Committee;

(b) if so, the details thereof;

†Original notice of the question was received in Hindi.

(c) whether Government has issued any directives to Ministries who had not spent this amount; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):

(a) and (b) The total Plan allocation *vis-a-vis* expenditure of all Central Ministries/Departments during the last four years is given below:

Plan allocation and Expenditure (Rs. Cr.)

Year	BE	AE	AE as % of BE
2006-07	1,72,728	1,69,860	98.34
2007-08	2,05,100	2,05,082	99.99
2008-09	2,43,386	2,75,235*	113.09
2009-10	3,25,149	3,15,175	96.93

(RE)

BE = Budget Estimates; RE = Revised Estimate;

AE = Actual Expenditure

Source: Expenditure Budget Volume-I of different Years,

* Provisional Actual Expenditure

The utilization of budgetary allocations for all Central Ministries/Departments has ranged between 96.93 to 113.09 per cent during the last four years (2006-07 to 2009-10).

(c) and (d) Planning Commission reviews both physical and financial performance of Central Ministries/Departments in the half yearly review meetings and Annual Plan discussions. The corrective measures are suggested for effective utilisation of resources, if required.

DNA profiling of Data Bank

3781. SHRI NAND KUMAR SAI: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government has circulated a draft bill for incorporation of a set up for a DNA Profiling Data Bank to various concerned Ministries/Departments;

(b) if so, the details thereof;

(c) whether Government has received the comments so far;